GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1281 TO BE ANSWERED ON 27TH JULY, 2021

IMPLEMENTATION OF PMGKAY

1281. SHRI NALIN KUMAR KATEEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the measures introduced by the Ministry to address the food security and nutritional challenges during the lockdown period;

(b) the challenges faced by Government in ensuring food security during lockdown;

(c) the changes in the current status of the Public Distribution System (PDS) and Targeted Public Distribution System (TPDS) schemes in 2020;

(d) the foodgrains allotted under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) since inception so far, State-wise; and

(e) whether the Ministry has increased the scope of the schemes to tackle increasing food insecurity during the pandemic, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

In pursuance of the pro-poor measures under Pradhan Mantri (a): Garib Kalyan Package as part of the Economic Response to COVID -19, Govt of India had launched scheme i.e Pradhan Mantri Garib Kalyan Anna Yojana(PMGKAY) for additional allocation of food-grains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries covered under Targeted Public Distribution System (TPDS)/National Food Security Act(NFSA) (Antyodaya Anna Yojana(AAY) & Priority Households(PHH)) including those covered under Direct Benefit Transfer (DBT) for a period of 8 months i.e April-November, 2020. During the period of 8 months, about 322 Lakh Metric Tons (LMT) of food-grains had been allocated to approx. 80 crore beneficiaries.

The above PMGKAY scheme has also been implemented during the year 2021 for the period of 7 months i.e May-November, 2021. Accordingly, about 278 LMT foodgrains have been allocated free of cost to approximately 80 Crore NFSA beneficiaries.

In addition to foodgrains, during the year 2020, under PMGKAYpulses have also been provided @ 1kg per household per month for 8 months i.e April to November, 2020 free of cost to all beneficiaries under NFSA covering 19.4 crore households. During the period April-June, 2020 an adjusted allocation of about 5.65 LMT pulses have been made in comparison to 5.82 LMT pulses allotted originally for 3 months and during the period July-November, 2020 an adjusted allocation of about 8.82 LMT whole chana have been made in comparison to 9.38 LMT of whole chana allotted originally for 5 months.

Also, under the Atma Nirbhar Bharat Package (ANBP), allocation of free foodgrain(wheat and rice) for migrants/stranded migrants, who are not covered under NFSA or state ration card, @ 5 kg per person per month for two months i.e May and June, 2020 was made.

Under ANBP, whole Chana was also provided @ 1kg per household per month for two months, May and June, free of cost to migrants, who were not covered under NFSA, 2013 or were without ration card in the States/UTs in which they were stranded. Accordingly, a quantity of 27,001.19 MT whole Chana was allotted for two months (May-June, 2020).

The allocation of foodgrains/pulses/chana under PMGKAY and ANBP is in addition to normal allocation done under the NFSA.

(b): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities pertain with the State/UT. No specific challenges were reported by the States/UTs. Distribution of free of cost foodgrains under PMGKAY was monitored constantly through virtual meetings with States/UTs. In addition, Monitoring institutions engaged by the Govt. have conducted evaluation studies and reported a very high level of satisfaction with implementation of food security measures during COVID-19. The distribution of foodgrains under NFSA and PMGKAY was found to be on the average of nearly 93-94%. Foodgrains have been distributed to nearly 75 crore beneficiaries every month during the lockdown.

(c): There has been no significant changes in the current status of Public Distribution System (PDS) and Targeted Public Distribution System(TPDS). Department of Food & Public Distribution makes allocation of foodgrains(wheat and rice) to the States/UTs under TPDS in terms of NFSA, 2013. Under the Act eligible households, which comprise of AAY households and priority households, are entitled to receive foodgrains @ Rs 1/2/3 per kg for nutri-cereals/wheat/rice respectively. NFSA is operated under the joint responsibility of the Central and the State/UT Govt. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries rest with the concerned State/UT Govt. During 2020-21, additional foodgrains (free of cost) to the tune of nearly 298 LMT was distributed all over the country to NFSA beneficiaries.

(d): State/UT-wise details of allocation of foodgrains under PMGKAY schemes since its inception is placed at Annexure-I

(e): Yes Sir. In addition to PMGKAY and ANBP, Govt of India has also allocated foodgrains under Open Market Sale Scheme(Domestic)(OMSS(D)). Under (OMSS(D), foodgrains have been allocated for all the beneficiaries to whom ration cards have been issued by the State Governments under their own scheme but who are not covered under NFSA, @ 5 kg per person per month for distribution to such beneficiaries for three months from April to June, 2020 at Rs. 21/- per Kg. wheat and Rs. 22/- per Kg. rice. Gol had directed FCI to make available the required quantity of foodgrains, as per the demands of the States/UTs, from Central Pool Stocks for distribution to such person holding valid cards issued by the State/UT Govts. There is no upper limit for allocation of foodgrain to such organisations from any FCI depot. This scheme has been extended from May 2021 to March 2022, whichever is later.

Additional quantities of 9.66 LMT foodgrains during 2020-21 and quantity of 2.79 LMT foodgrains so far during the year 2021-22 have been released under Open Market Sale Scheme(OMSS) as per the demands of the States/UTs, from Central Pool Stocks for meeting additional requirements of the State/UT Govts, as per their locally assessed requirements.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION No.1281 FOR ANSWER ON 27.07.2021 IN THE LOK SABHA

SN	States/UTs	Total Allocation under PMGKAY 2020 (In MTs)	Total Allocation under PMGKAY 2021(In MTs)
	Andaman & Nicobar	()	I MORAT 2021(In MIS)
1	Islands	2434.48	2130.17
2	Andhra Pradesh	1072920.00	938775.81
3	Arunachal Pradesh	32844.84	29412.01
4	Assam	1006116.96	878654.56
5	Bihar	3463588.53	3049071.94
6	Chandigarh	11112.95	9780.23
7	Chhattisgarh	803080.00	702695.00
8	Daman & Diu D&NH	11482.44	9434.94
9	Delhi	290932.96	254729.83
10	Goa	21279.76	18626.34
11	Gujarat	1530143.48	1195998.83
12	Haryana	505960.00	442715.00
13	Himachal Pradesh	114578.24	100255.96
14	Jammu And Kashmir	289101.03	253437.35
15	Jharkhand	1054800.92	922950.81
16	Karnataka	1607720.00	1406755.00
17	Kerala	619200.48	541800.42
18	Ladakh	5755.80	5036.29
19	Lakshadweep	880.00	765.31
20	Madhya Pradesh	2185680.00	1689043.93
21	Maharashtra	2800680.00	2450587.10
22	Manipur	98526.02	
23	Meghalaya	85820.68	65105.57
24	Mizoram	26728.60	75093.10
25	Nagaland	56187.48	23387.53
26	Odisha	1294384.64	49164.05
27	Puducherry	25284.94	1135157.42
28	Punjab	565800.00	21910.50
29	Rajasthan	1786480.00	495295.57
30	Sikkim	15151.52	1540043.58
31	Tamil Nadu	1429348.48	13257.58
32	Telangana	766480.00	1276427.78
3	Tripura	99788.02	670676.65
34	Uttar Pradesh	5915765.97	87088.66
5	Uttarakhand		5151722.66
6	West Bengal	247786.85	216790.00
l	Total	2407350.80	2106431.95
1 otal 32251176.85			27830209.34
